

**NATIONAL COMPANY LAW TRIBUNAL    ITEM NO : 11  
ALLAHABAD BENCH**

**CP NO. 79/241-243/ALD/2016, CA NO. 273/2018,  
CA NO. 54/2019, CA NO. 235/2019, CA NO. 236/2019**

**ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2021 AT 11:30 AM THROUGH VIDEO CONFERENCING.**

**NAME OF THE COMPANY : PRAJNAJY SHARMA V/s ALLAHABAD GALVANISING PVT. LTD.**

**SECTION : 241/244 OF COMPANIES ACT, 2013**

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**PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)**

**COUNSEL FOR APPLICANT                   : SH. VIVEK KOHLI, SH. NITIN SHARMA,  
SH. NIKHIL MATHUR, SH. SANDEEP  
BHURARIA, ADVS.**

**COUNSEL FOR RESPONDENT               : SH. RAHUL SRIPAT, SH. ANIL KUMAR,  
SH. NESAR AHMAD, PCS/s**

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The matter was taken up today through Video Conferencing.

None present for the parties.

Accordingly put up on 25<sup>th</sup> February, 2021 before the Regular Court/ Video Conferencing.

**Dated : 29.01.2021**

  
**JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)**

*Typed by :  
Md. Zaid  
(Stenographer)*